

# **NATIONAL COMPANY LAW APPELLATE TRIBUNAL**

**2<sup>nd</sup> FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI**

**DAILY CAUSE LIST DATED 26.06.2020 (FRIDAY)**

**COURT OF CHAIRPERSON (VIRTUAL MODE)**

**10:30 AM**

**In the Court of Hon'ble Mr. Justice Bansi Lal Bhat, the Acting Chairperson, Hon'ble Mr. V.P. Singh, Member (Technical) and Hon'ble Mr. Alok Srivastava, Member (Technical)**

## **For Admission (Fresh Cases)**

<b>S. No.</b>	<b>Case No.</b>	<b>Name of the parties</b>	<b>Counsel for Appellants</b>	<b>Counsel for Respondents</b>
1.	Comp. App. (AT) (Ins) No. 471 of 2020	Pondicherry Extraction Industries Ltd. Vs. Bank of Baroda	A S Satish Kumar	
2.	Comp. App. (AT) (Ins) No. 472 of 2020	JKS The Banyaan Pvt. Ltd. Vs. Bank of Baroda	A S Satish Kumar	
3.	Comp. App. (AT) (Ins) No. 473 of 2020	RKKR Steels Pvt. Ltd. Vs. Ramakrishnan Sadasivan, Liquidator of Surana Industries Ltd.	Kartik Malhotra	
4.	Comp. App. (AT) (Ins) No. 568 of 2020	Abhishek Aggarwal Vs. Alok Kumar Agarwal & Ors. Liquidator for Kansal Building Solutions Pvt. Ltd.	Karan Gandhi	
5.	Comp. App. (AT) (Ins) No. 569 of 2020	Kotak Resouces Vs. Dharmendra Dhelaria & Ors.	Dharita Malkan	
6.	Comp. App. (AT) (Ins) No. 570 of 2020	DB International (Asia) Ltd. VS. Abhilash Lal & Ors.	Amar Gupta	Shankh Sengupta

## **For Admission (After Notice)**

7.	Comp. App. (AT) (Ins) No. 274 of 2020	Amit Bharana Vs. Gian Chand Narang Resolution Professional for Apex Buildsys Ltd.  <b>With</b>	Apoorv Agarwal	Abhishek Anand-R1
8.	Comp. App. (AT) (Ins) No. 291 of 2020	Nitin Sharma Vs. Gain Chand Narang Resolution Professional for Apex Buidsys Ltd.	Apporv Agarwal	Abhishek Anand
9.	Comp. App. (AT) (Ins) No. 517 of 2020	Rajesh Mahajan Vs. Park Network Pvt. Ltd. & Ors.	Praveen Kr. Aggarwal	Tushar Thareja-R1

<b>10.</b>	Comp. App. (AT) (Ins) No. 546 of 2020	Rajratan Babulal Agarwal Vs. Solartex India Pvt. Ltd. & Ors.	Anish Agarwal	
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**12:00 Noon**

**For Admission (After Notice)**

<b>11.</b>	Comp. App. (AT) (Ins) No. 559 of 2020	Mahender Kumar Khandelwal Vs. Power Finance Corporation Ltd. & Anr.	Ranjana Roy	Bishwajit Dubey
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**By the order of Hon'ble Acting Chairperson**

**-sd/-**

**Registrar**